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12.05 hrs.

Title: Introduction of the Special Protection Group (Amendment) Bill, 2002.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): Sir, on behalf of Shri L.K. Advani, I beg to move for leave to introduce a Bill further to amend the Special Protection Group Act, 1988.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Special Protection Group Act, 1988."

The motion was adopted.

SHRI CH. VIDYASAGAR RAO: Sir, I introduce the Bill.